

BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL
PRINCIPAL BENCH, NEW DELHI

ORIGINAL APPLICATION NO. 1287/2024

IN THE MATTER OF:

News Item titled "how this 'river' of filth claimed teen's life" appearing in the Times of India dated 09.11.2024

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FILED BY:

NEW DELHI
DATED: 29.07.2025


JYOTI MENDIRATTA
Advocate for the Govt. of NCT of Delhi
Ph: 9811136141
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BEFORE THE NATIONAL GREEN TRIBUNAL
PRINCIPAL BENCH, NEW DELHI

ORIGINAL APPLICATION NO. 1287/2024

IN THE MATTER OF:

News Item titled "how this 'river' of filth claimed teen's life" appearing in the Times of India dated 09.11.2024

**REPLY ON BEHALF OF RESPONDENT NO. 3, I&FC DEPARTMENT,
GNCT OF DELHI**

MOST RESPECTFULLY SHOWETH:

1. I, Vivek Chauhan, S/o Shri Baldev Chauhan, working at the post of Executive Engineer, Civil Division-II, Irrigation and Flood Control Department, GNCTD do hereby solemnly affirm and state as under:
2. That the matter relates to suo-motu registration of the present application on the basis of the news item titled "how this 'river' of filth claimed teen's life" appearing the Times of India dated 09.11.2024 regarding the death of a 13-year-old boy by drowning in an open drain filled with garbage and filth in Rajendra Nagar Extension area of Delhi.
3. The drain in question is the Kirari Suleman Nagar (KSN) drain, having a length of 7.85 Km, which is catering discharge of more than its carrying capacity, starts from Rohini Sector 20-21 and passes through densely populated, rapidly developing unauthorized colonies and highly sensitive water logging prone areas of Kirari and Mundka Assembly Constituencies.

4. The section of the existing KSN drain is inadequate to take the discharge of whole catchment area especially during monsoon season therefore, as a part of the proposed comprehensive measures to ease out the drainage and water logging issues in Kirari Assembly Constituency, remodelling of Kirari Suleman Nagar Drain has been proposed and the scheme amounting to **Rs. 58.38 Crores** has been approved in the 43rd meeting of the Technical Advisory Committee of the Irrigation and Flood Control Department. The Scheme envisages remodelling of the existing section of the drain so as to increase the carrying capacity, reconstruction of all existing culverts to mitigate any water logging issues. The Principal Committee constituted in OA No. 6 of 2012 by this Hon'ble Tribunal had recommended that I&FC can carry remodelling of the drain with certain suggestion during its 14th meeting held on 18.07.2024. Based on the suggestion some changes are being made by the consultant (WAPCOS) in their Detailed Project Report (DPR). This office has requested WAPCOS for submission of DPR at the earliest so that it could be intimated for remodelling of KSN Drain. Copy of letter is annexed hereto as **Annexure-1 (colly)**.
5. Civil Division – II, I&FC department, as a part of the proposed comprehensive measures, tender were awarded for the repair of existing boundary wall and reconstruction of some dilapidated boundary wall in the said KSN drain, along with installation of some Iron jali in culverts as a preventive measure so that such unfortunate incidences may not repeat in future. Copy of award letter is annexed hereto as **Annexure-2 (colly)**.
6. That regular desilting of KSN drain is going on and the layer of silt and Cow excreta is disposed off by I&FC Department and some part of this silt is used on banks, so that the bank of the drain has to be maintained in the slightly higher level than the top of the drain to prevent any back flow

towards the residential areas from the drain during peak rainy season, as the drain is catering a discharge much higher than the design capacity in the drain. Copy of award letter is annexed hereto as **Annexure-3 (colly)**.

7. That I&FC department has taken up the maintenance and removal of floating material garbage and obstruction through tender, with proper removal of silt and Cow excreta, MSW and floating materials from the bank, so as to ensure smooth flow in the drain throughout the year. Geo tagged time and date and stamped photographs annexed here to as **Annexure-4 (colly)**.
8. That it is humbly submitted that due to rapidly increasing of unauthorized colonies in of Kirari and Mundka, KSN drain also carries waste water in addition to storm water including sewage, household waste discarded by local residents. The existing culverts located at KSN Drain creates obstruction due to massive discharge beyond the capacity of KSN drain resulting water touching soffit/sills levels of existing culverts creating afflux in upstream portions. Therefore, in order to attain smooth flow in the drain a scheme for upgradation of existing culverts on KSN Drain as a comprehensive measure has been prepared and placed before TAC for consideration and approval. The scheme amounting to **Rs. 629.91 Lacs** has been approved under 4711 plan head in 45th meeting of TAC of the I&FC Department at Agenda Item 45.1.3. The schemes envisage the demolishing and reconstruction of culverts resulting in obstruction of free flow of drain. Copy of the TAC meeting notice dated 18/07/2025 annexed here to as **Annexure-5 (colly)**.
9. It is humbly submitted that respondent No.3 has been performing its duties and has taken all possible steps to carry out repair and reconstruction of

boundary walls, cleaning/ ³⁵⁴ desilting and maintenance of drains,
reconstruction of culverts for obstruction free flow of drain.

Arshad
29/07/25

Delhi

**EXECUTIVE ENGINEER, CD-II
I&FC DEPARTMENT
GOVT. OF NCT OF DELHI**

**Executive Engineer
Civil Division-II
Irr. & Flood Control Deptt.
Govt. of NCT of Delhi**

OFFICE OF THE EXECUTIVE ENGINEER, CIVIL DIVISION NO-II,
IRRIGATION & FLOOD CONTROL DEPTT, MANOHAR PARK, EAST PUNJABI
BAGH, DELHI - 110 026 Ph. 011-28313170 e-mail: ifcdll@gmail.com

No. EE/CD-II/W-15 / KSN/2025-26/

Dated:

To

The Chief Executive Director,
M/s WAPCOS Limited,
76-Institutional Area Sector-18,
Gurugram, Haryana-122015

The Chief Engineer (Water),
M/s WAPCOS Limited,
76-Institutional Area Sector-18,
Gurugram, Haryana-122015

Sub.: Revision of the project proposal for "Remodeling of KSN drain (1) Package from RD 4100m to RD 0m (Outfall point) in CD-XII, (ii) Package from RD 4700m to RD 7080m and RD 7350m to RD 7850m in CD-VIII -Reminder.

Ref.: Letter No.EE/CD-VIII/Mics/2024-25/3349 Dated 21.12.24.

Sir,

Kindly refer to the letter cited above vide which a request for revision of DPR for remodeling of KSN drain was made by EE (CD-VIII), as per the directions of principal committee conveyed vide MoM of principal committee meeting held on dated 18.07.2024. Even after lapse of almost 5-6 months no communication in the matter have been received.

In this regard, it is reiterated that during the said meeting. Principal committee has recommended that I&FC can carry out remodeling work. However, Principal Committee further suggested for some alternate provision viz. stone pitching in place of concretization of the existing Katcha stretch of drain (Earthen section package (i) from RD 4100m to RD 0m) which falls under jurisdiction of CD-II. Further, it is to highlight that instant work is intended to provide relief to Kirari area from water logging issue and is being monitored at higher level for timely implementation.

In view of above, it is requested to kindly direct the concerned official for revision of provisions in DPR for the Katcha Stretch of KSN drain at the earliest so that that the proposal may further be forwarded to Competent Authority for issuance of A/A & E/S for taking up this work in public interest.

Yours faithfully

(VIVEK CHAUHAN)
EXECUTIVE ENGINEER, CD-II

Dated: 24/07/25

No. EE/CD-II/W-15 / KSN/2025-26/499

Copy forwarded for information to:-

1. Chief Engineer (Zone-I), I&FC Deptt., GNCTD, L.M. Bund Office Complex, Shastri Nagar, Delhi-110031.
2. The Superintending Engineer (FC-III), I&FC Deptt., GNCTD, Rohini Office Complex, Sector-15, Delhi-110089.
3. AE-I (CD-II), I&FC Deptt., GNCT of Delhi with the direction to pursue the matter with WAPCOS.

(Signature)
24/07/25
EXECUTIVE ENGINEER, CD-II

OFFICE OF THE EXECUTIVE ENGINEER CIVIL DIVISION-VIII
I&FC DEPARTMENT, GOVT. OF NCT. OF DELHI,
SECTOR-15, ROHINI, DELHI-110089

No. EE/CD-VIII/DB/2025-26/

Dated

To,

The Chief Executive Director
M/s WAPCOS Limited
76- Institutional area
Sector-18, Gurugram
Haryana-122015

446
20/5/2025

Sub.: Revision of the project proposal for "Remodeling of KSN drain (i) Package from RD 4100m to RD 0m (Outfall point) in CD-XII, (ii) Package from RD 4700m to RD 7080m and RD 7350m to RD 7850m in CD-VIII -Reminder.

Ref.: Letter No.EE/CD-VIII/Mics/2024-25/3349 Dated 21.12.24

Sir,

Kindly refer to the letter cited at reference vide which a request for revision of DPR for remodeling of KSN drain was made as per the directions of principal committee conveyed vide MoM of principal committee meeting held on dated 18.07.2024. Even after lapse of almost 4 months no communication in the matter have been received.

In this regard, it is reiterated that during the said meeting, Principal committee has recommended that I&FC can carry out remodeling work (MOM enclosed). However, Principal Committee further suggested for some alternate provision viz. stone pitching in place of concretization of the existing Katcha stretch of drain (Earthen section package (i) from RD 4100m to RD 0m). Further, it is to highlight that instant work is intended to provide relief to Kiran area from water logging issue and is being monitored at higher level for timely implementation.

In view of above, it is requested to kindly direct the concerned official for revision of provisions in DPR for the Katcha Stretch of KSN drain at the earliest so that that the proposal may further be forwarded to Competent Authority for issuance of A/A & E/S.

Yours faithfully,

Encl.: As above

(PRADEEP M NAIK)
EXECUTIVE ENGINEER CD-VIII

No. EE/CD-VIII/DB/2025-26/ 551

Dated: 15/05/25

Copy to:

1. The Chief Engineer, Zone-I, I&FC Deptt., Govt. of NCT of Delhi, L.M. Bund Shastri Nagar, New Delhi.
2. The Managing Director, M/s WAPCOS Ltd., 5th Floor, Kailash Building 26, Kasturba Gandhi Marg, New Delhi.
3. The Superintending Engineer (FC-II), I&FC Deptt., Govt. of NCT. Of Delhi.
4. The Executive Engineer, CD-II for further coordinating and following up with M/s WAPCOS Ltd. for DPR modification.

D/B

A/E

To

Aut

By Speed Post/Whatsapp/e-mail

GOVT. OF NCT OF DELHI
OFFICE OF THE EXECUTIVE ENGINEER, CIVIL DIVISION NO. II, I & EC DEPTT.,
MANOHAR PARK, PUNJABI BAGH EAST, DELHI 110026,
(PH. 011 20313170), e-mail:- lfecdl1@gmail.com

No. EE/CD-II/Acs./W-13/2025-26/

Dated:

M/s. Gopal Construction Co.
Prop. Sh. Ram Gopal Gupta,
Add. GH-10/34C, Sundar Apartment,
Paschim Vihar, Delhi-110087.

N.O.W : Other Drainage Works.

Sub Work : Repair/restoration of boundary wall at KSN Drain from RD 3550m to outfall point in Mundka AC-08 Distt West.

(H.O.A:- MH "4711-Other Drainage Works)

Stipulated date of start:- 18/06/2025

Stipulated date of completion:-17/03/2026

Tender Amount Rs. 1,26,87,103/

Agreement No. EE/CD-II/ACS/Agmt.No.14/2025-26

Ref. (1) This office letter of acceptance dated no. EE/CD-II/Acs/W-13/2025-26/948-952 dated 11/06/2025.

(2) Performance guarantee in form of FDR No. 0419004 submitted by you vide letter dt. 14/06/2025 for Rs. 6,35,000/- from Canara Bank, Delhi.

Sir,

In continuation of letters referred above, you are requested to attend this office to complete the formal agreement within 15 days from stipulated date of start.

You are requested to contact the Assistant Engineer-I, CD-II of this office for taking possession of site and starting the work. You are also requested to submit the Time Lines/Program Chart for execution of work along with the details of technical staff to be deployed at sites for the above work.

Please note that no extra item/deviations shall be executed without prior approval of the competent authority.

The award of work is subject to the confirmation of performance guarantee from Bank.

Yours faithfully,

(VIVEK CHAUHAN)
EXECUTIVE ENGINEER, CD-II
FOR & ON BEHALF OF PRESIDENT OF INDIA

Encls:- Schedule of quantity & specifications.

No. EE/CD-II/Acs./W-13/2025-26/ 1006

Copy to:-

Dated: 16/6/2025

1. The Joint Labour Commissioner, Distt. West, Govt. of NCT of Delhi, Karampura, Delhi-110015.
2. The Income Tax Officer, Income Tax Deptt., Ward-62 (2), E-2, Block, Room No-2208, Pratyaksh Kar Bhawan, Civic Centre, New Delhi.
3. The Assistant Engineer-I, CD-II, along with schedule of quantities & specifications. He is also directed to handover the site to M/s. Gopal Construction Co., for execution of the work. **You ensure appointment of 3rd Party Quality Assurances agency before stipulated date of start.**
4. The D/M, CD-II, along with schedule of quantities & specifications.
5. Contract file for agreement.
6. Cashier, CD-II.


EXECUTIVE ENGINEER, CD-II


Sh. Shadab, JE

OFFICE OF THE EXECUTIVE ENGINEER, CIVIL DIVISION NO. XII,
IRRIGATION & FLOOD CONTROL DEPARTMENT, GOVT. OF DELHI
BASAI DARA PUR, OPP. P.S. HOSPITAL, DELHI-110027
Phone/FAX NO. 011-25172699 (Off.), 9250090112 (Mob). EMAIL: idlfccdxii@nicol.com
No. F.3(1852)/CD XII/24-25/Acs/70. Dated:-

M/s M.S. Construction Company
Prop. Sh. Mahender Singh,
Add:- C-6/3, Mohiwali Nagar,
Near Paschim Vihar,
New Delhi-110041.

Sub: Sub ROA-2711-A/R and M/O Drains-SW. Removal of silt/obstructions from K.S.H. drain between RD 150m to RD4100m (2025). NIT No. EE/CD XII/2024-25/58(10 No. 2025_IFC_269403_1).

Stipulated date of Start	- 22-03-2025
Stipulated date of completion	- 07-06-2025 (78 days)
Estimated Cost	- Rs. 72,96,054/-
Tendered amount	- Rs. 62,24,216/- (14.700 % below)
P.G. Amount	- Rs. 3,11,211/-
Agreement No.	- EE/ CD XII/24-25/50.

Ref:- This office letter of acceptance no. 4421-28 dated-15-03-2025.

Performance Guarantee Amount submitted by you vide your letter dated 19-03-2025 for Rs. 3,12,000/- vide Term Deposit No. 0035392 dated 13-03-2025 and No. 0035396 dt. 19.03.2025 from Bank of Maharashtra, Baprola, Delhi-110043.

Sir,

In continuation to the letter referred above, you are requested to attend this office to complete formal agreement immediately from stipulated date of start.

You are requested to contact the concerned Junior Engineer of this office for taking possession of site and starting the work. Further also submit the Engineers Certificate alongwith his complete address who will be deployed for the above said work.

Yours faithfully

Encl- Schedule of quantity &
Specifications, Condition

(ANURAG JAIN)

EXECUTIVE ENGINEER, CD XII

FOR AND ON BEHALF OF THE PRESIDENT OF INDIA

Dated:- 19/03/2025

No. F.3(1852)/CD XII/24-25/Acs/4487

1. The Chief Engineer Zone-IV, (I&FC), Govt. of Delhi alongwith Schedule of quantity, Specification & Condition.
2. The Superintending Engineer, Flood Circle-II, I&FC Deptt., Govt. of NCT of Delhi alongwith schedule of quantities, specifications & conditions.
3. The Pr. Chief Commissioner of Income Tax (Central), E-2, ARA Centre, Jhandewalan Extn, New Delhi-110055.
4. Commissioner, GST Department, Bhikrikar Bhawan, New Delhi-110001.
5. Joint Labour Commissioner, Distt West, Govt. of NCT of Delhi Karampura, Delhi-110015.
6. The Assistant Engineer-II, of CD XII, I&FC Deptt., Govt. of NCT of Delhi alongwith schedule of quantities, specifications & condition.
7. Drawing Branch CD XII, I&FC Deptt., Govt. of NCT of Delhi alongwith schedule of quantities, specifications & conditions.
8. Cashier of CD XII, I&FC Deptt., Govt. of NCT of Delhi.
9. Contractor's file for agreement.

EXECUTIVE ENGINEER, CD XII

Speed Post/Whatsapp/e-mail

GOVT. OF NCT OF DELHI
OFFICE OF THE EXECUTIVE ENGINEER, CIVIL DIVISION NO. II, I & FC DEPTT.,
MANDHAR PARK, PUNJABI BAGH EAST, NEW DELHI-110063,
(PH. 011 28313170), e-mail:- ifccdii@gmail.com
Dated:

No. EE/CD-II/Acs./W-15/2025-26/

To,

M/s. Sumit Construction Co.,
Prop. Sh. Sumit Khurana,
Add.3/100, RDI Enclave,
3rd Floor, Paschim Vihar,
New Delhi-110063.

N.O.W : A/R & M/O KSN Drain.

Sub Work : Maintenance of KSN Drain to keep it free from all kind of floating material, garbage hyacinth, patera, wild grass obstructions i/c dead animals, trees etc. from water surface of the drain to maintain free flow of water by collecting maintenance/clearing the bank/road of the drain inner side and outer side slopes of drain and its disposal of the near by MCD Dhalao for 7 months from RD 4140M to 0 M

(H.O.A:- MH "2711"NON Plan)

Stipulated date of start:- 20/06/2025

Stipulated date of completion:- 19/01/2026

Tender Amount Rs. 24,76,180/-

Agreement No. EE/CD-II/ACS/Agmt.No.13/2025-26

Ref. (1) This office letter of acceptance letter no. EE/CD-II/Acs/W-15/2025-26/966-970 dated 12/06/2025.

(2) Performance guarantee in form of FDR No. 0003625 and 0003599 submitted by you vide letter dt. 12/06/2025 for Rs. 1000 + 1,23,000 from Indian Overseas Bank, Delhi.

Sir,

In continuation of letters referred above, you are requested to attend this office to complete the formal agreement within 15 days from stipulated date of start.

You are requested to contact the Assistant Engineer-I, CD-II of this office for taking possession of site and starting the work. You are also requested to submit the Time Lines/Program Chart for execution of work along with the details of technical staff to be deployed at sites for the above work.

Please note that no extra item/deviations shall be executed without prior approval of the competent authority.

The award of work is subject to the confirmation of performance guarantee from Bank.

Yours faithfully,

(VIVEK CHAUHAN)

EXECUTIVE ENGINEER, CD-II

FOR & ON BEHALF OF PRESIDENT OF INDIA

Ends:- Schedule of quantity & specifications.

No. EE/CD-II/Acs./W-15/2025-26/ 999

Dated: 16/6/2025

Copy forwarded for information & necessary action to:-

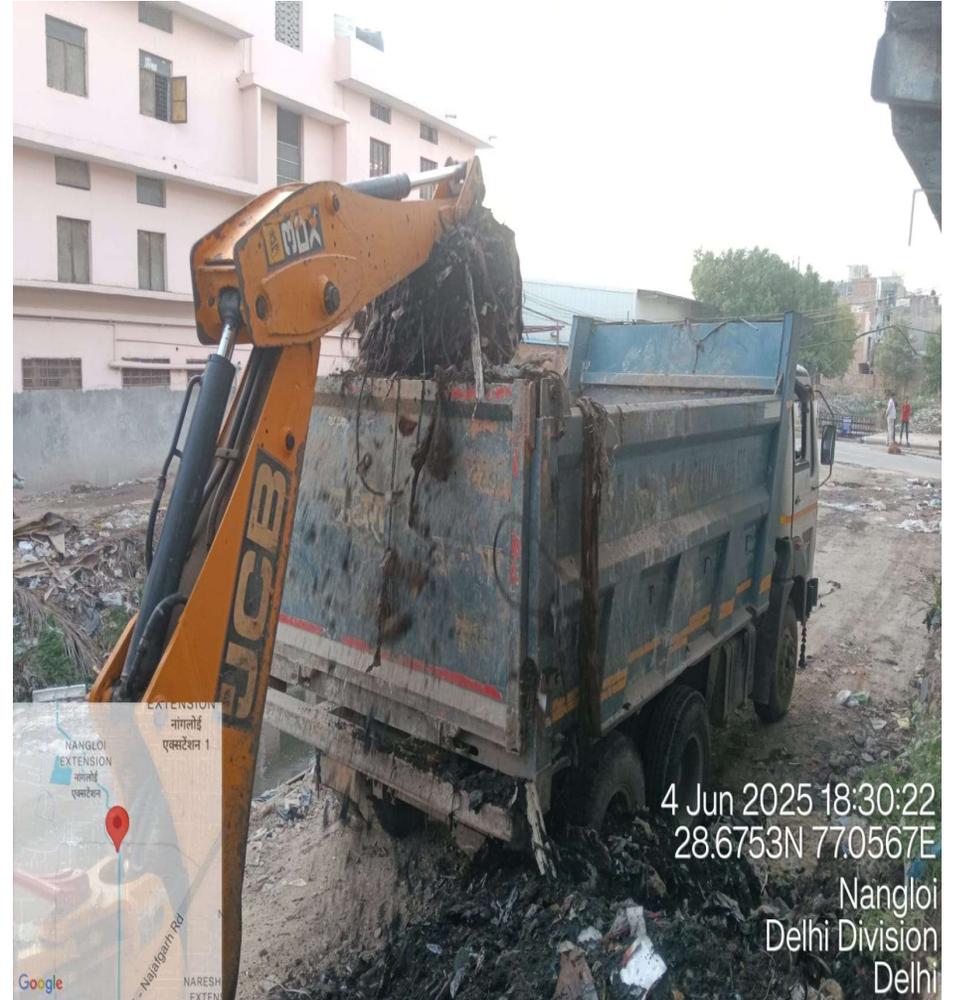
1. The Joint Labour Commissioner, Distt. West, Govt. of NCT of Delhi, Karampura, Delhi-110015.
2. The Income Tax Officer, Income Tax Deptt., Ward-62 (2), E-2, Block, Room No-2208, Pratyaksh Kar Bhawan, Civic Centre, New Delhi.
3. The Assistant Engineer-I, CD-II, along with schedule of quantities & specifications. He is also directed to handover the site to M/s. Sumit Construction Co., for execution of the work. You ensure appointment of 3rd Party Quality Assurances agency before stipulated date of start.
4. The D/M, CD-II, along with schedule of quantities & specifications.
5. Contract file for agreement.
6. Cashier, CD-II.

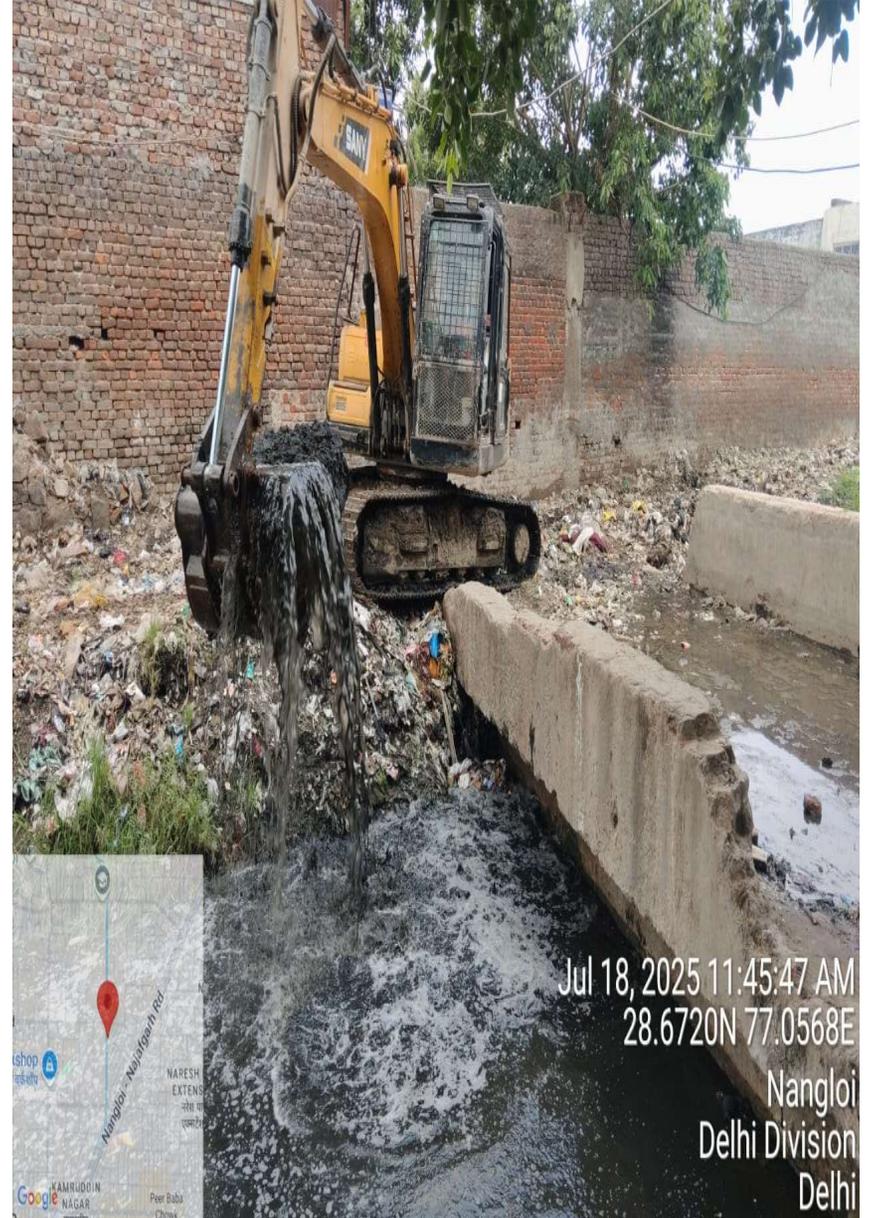
EXECUTIVE ENGINEER, CD-II

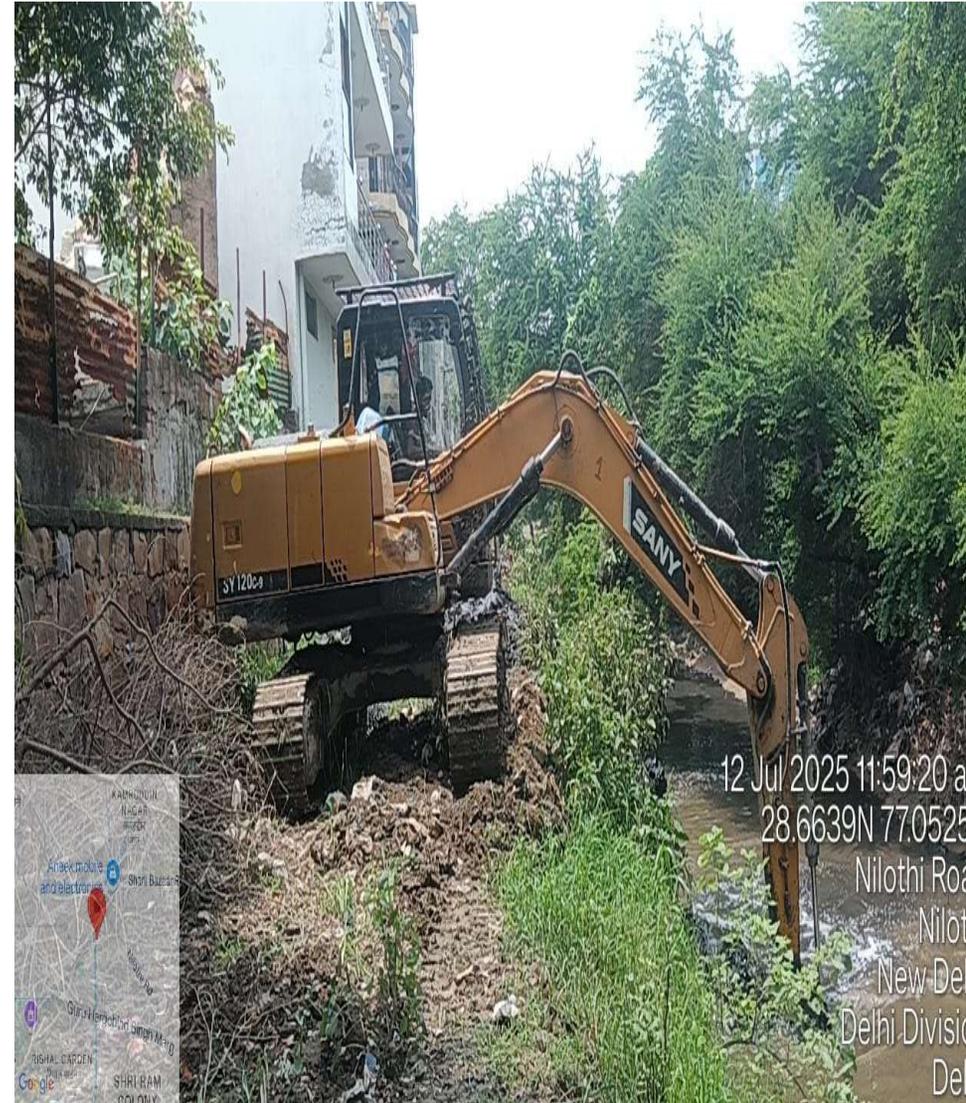
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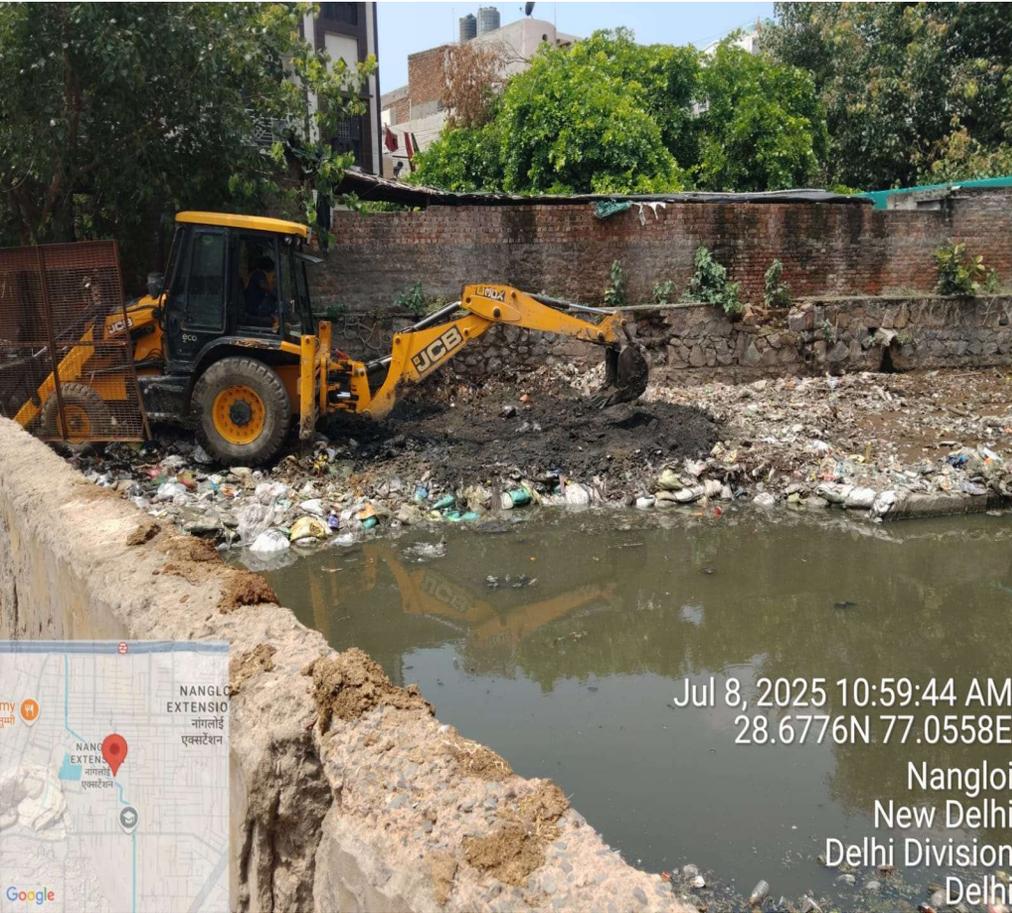
KSN DRAIN

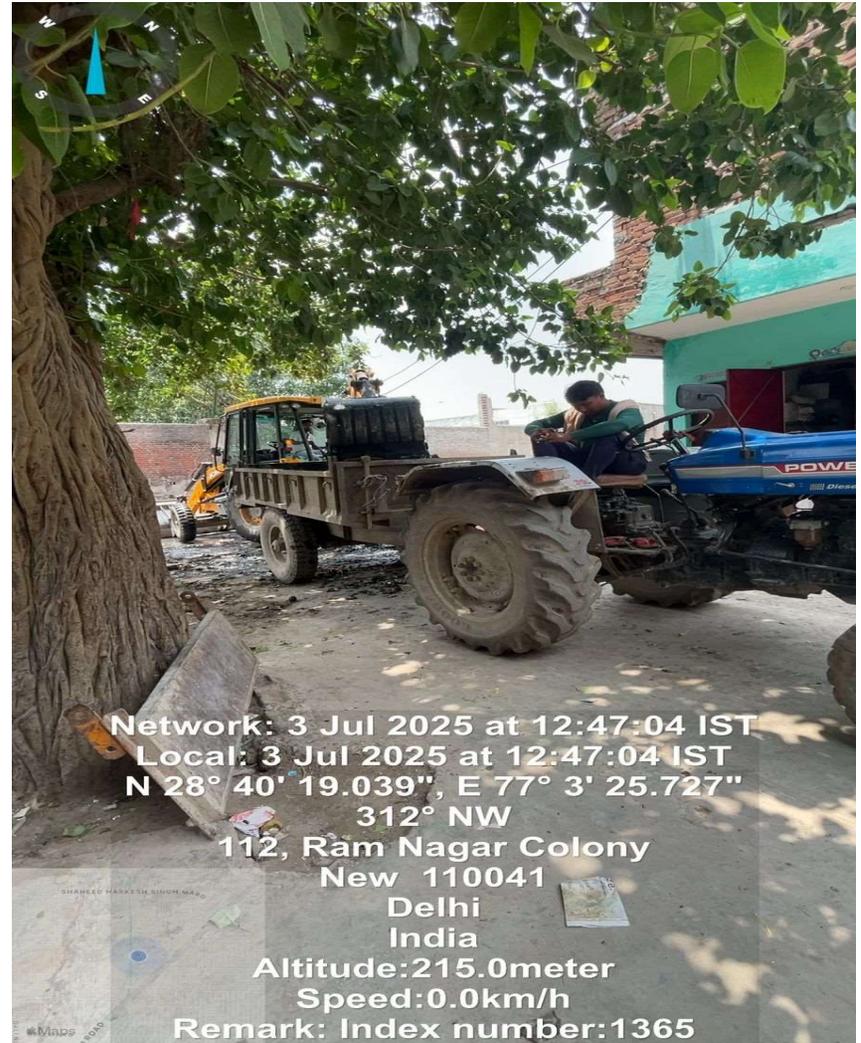
CIVIL DIVISION-II

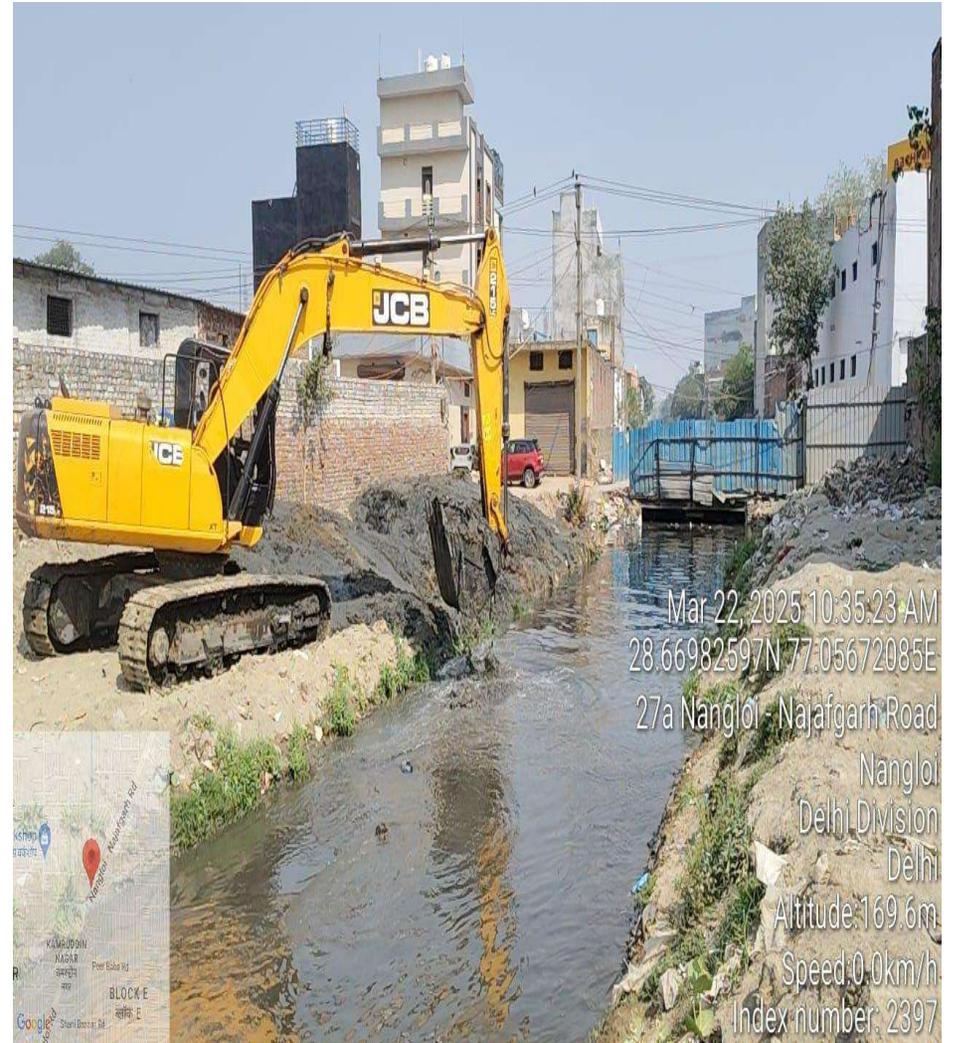














 सत्यमेव जयते	OFFICE OF THE CHIEF ENGINEER IRRIGATION AND FLOOD CONTROL DEPARTMENT GOVT. OF NCT OF DELHI L.M. BUND OFFICE COMPLEX, SHASTRI NAGAR, DELHI-10031 E-mail- ceifcd@gmail.com , ifceepnd@gmail.com	
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No. CEF/P&D/TAC-45/2025-26/ 6456 - 99

Dated: 18/07/25

Meeting Notice

The 45th meeting of Technical Advisory Committee of Irrigation & Flood Control Department, Govt. of NCT of Delhi, is scheduled to be held under the Chairmanship of Addl. Chief Secretary (I&FC) on 24.07.2025 at 10:30 AM in the Conference Room of Addl. Chief Secretary (I&FC), L.M. Bund Office Complex, Shastri Nagar, Delhi, to discuss and approve various proposed schemes to be undertaken by I&FC Department.

Kindly make it convenient to attend the meeting on the date and time mentioned above.

The agenda of meeting is annexed as Annexure 'A'.

This issues with the approval of Competent Authority.


EXECUTIVE ENGINEER (P&D)

E/C

1. Addl. Chief Secretary (Planning), Govt. of NCT of Delhi, Delhi Secretariat, I.P. Estate, New Delhi.
2. Chairman, Central Ground Water Board, Jam Nagar House, New Delhi.
3. Member (RM), Central Water Commission, 2nd Floor, Sewa Bhawan, New Delhi.
4. Member (Drainage) Delhi Jal Board, Varunalaya Ph-II, Jhandewalan, Karol Bagh, New Delhi-110005.
5. Engineer Member, Delhi Development Authority, Vikas Sadan, New Delhi-110023.
6. Engineer-In-Chief, Public Works Department, 12th Floor, MSO Building, I. P. Estate, New Delhi- 110002.
7. Special Development Commissioner (Development), GNCTD with a request to depute DCA to attend aforesaid meeting as he is nominee of Integrated Finance Advisor for IFCD.
8. Dy. Secretary, Finance Department, GNCTD, 4th Level, A Wing, Delhi Secretariat, IP Estate, New Delhi.
9. Engineer-In-Chief, Municipal Corporation of Delhi, Civic Centre, Jawahar Lal Nehru Marg, New Delhi- 110002.

10. Director (FM-I), Central Water Commission, 8th Floor Sewa Bhawan, R.K.Puram, New Delhi.
11. G.M. (Tech), Planning, Delhi Transco Ltd., Shakti Deep Building, Jhandewalan, New Delhi-110055.
12. Chief Engineer (Bridges), Northern Railway, 4th Floor, Baroda House, New Delhi-110001.
13. Chief Engineer (Civil), New Delhi Municipal Council, 15th Floor, Room No. 1501, Palika Bhawan, Sansad Marg, New Delhi.
14. Chief Engineer (Project-II), Ministry of Road Transport & Highways, Govt. of India, Transport Bhawan, Parliament Street, New Delhi.

Copy to: -

1. Secretary to Hon'ble Minister (I&FC), Govt. of NCT of Delhi.
2. PPS to Addl. Chief Secretary (I&FC), Govt. of NCT of Delhi.
3. Chief Engineer (I&FC), Zone-I & II, Govt. of NCT of Delhi.
4. Superintending Surveyor of Works- I/II, I&FC Department, Govt. of NCT of Delhi.
5. **Superintending Engineer: FC- I, II, III & IV, I&FC Department, Govt. of NCT of Delhi, with a request to present circle wise Power Point Presentation of works to be placed before the TAC.**
6. Administrative Officer, I&FC Department, Govt. of NCT of Delhi.
7. DCA-cum-FA, I&FC Department, Govt. of NCT of Delhi.
8. All Executive Engineers (Civil/Mechanical) I&FC Department, Govt. of NCT of Delhi.

EXECUTIVE ENGINEER (P&D)

e/c

S No.	Division	Agenda No.	Name of project/proposal	Estimated Cost (In Lakh)
1	2	3	4	5
45.1.2.2 - Access Roads and Bridge				
12	CD-IV	45.1.2.2.1	Demolishing & Re-construction RCC Double Lane bridge across Karawal Nagar Drain at RD 350m (Shiv Vihar Tiraha).	335.50
13	CD-XII	45.1.2.2.2	Providing And Laying WBM on Inspection Path of Millennium Bund.	157.06
Sub-Total				492.56
45.1.2.3 - Protection of Govt. Land				
14	CD-II	45.1.2.3.1	Development/construction of Irrigation and Flood Control Department, Delhi residential complex at Ring Road, Gopalpur, Delhi	3423.14
15	CD-XI	45.1.2.3.2	Demolition of RCC foot over bridge & re-construction of double land steel girder bridge across supplementary drain at RD 23635m.	698.28
16	CD-XI	45.1.2.3.3	Widening & Resurfacing of existing inspection path along L/s boundary wall between RD 24300m to RD 25075m Supplementary Drain.	251.95
17	CD-XI	45.1.2.3.4	Restoration of lining/pitching of the both bank of Supplementary drain and reconstruction of boundary wall between D/s of RD 19362m to U/s of RD 18750m bridge	995.62
18	CD-XI	45.1.2.3.5	Demolishing of existing retaining brick wall & reconstruction of RCC retaining wall within the land boundary between RD 41150m to RD 41515m of Najafgarh Drain.	261.77
19	CD-XII	45.1.2.3.6	Repair/Restoration of boundary wall at KSN drain form RD 3550m to outfall point in Mundka AC-08 Distt. West.	225.69
Sub-Total				5856.45
Total				8948.01
45.1.3 - 4711- Rejuvenation of Drain				
20	CD-II	45.1.3.1	Demolishing and Re-Construction of Various Culverts on Kirari Suleman Nagar Drain from RD 4140.00m to RD 0.00m	629.91
21	CD-III	45.1.3.2	Desilting, disposal and maintenance of 06 months of Delhi Gate Drain.	489.82
22	CD-III	45.1.3.3	Desilting, disposal, maintenance of 06 months, construction of left side boundary wall, demolishing and relaying of bed of drain, demolishing and plastering of side slope of drain for smooth flow in the drain during rainy season.	74.04
23	CD-III	45.1.3.4	Desilting, disposal and maintenance of 06 months of Nallah No. 12A.	97.41